

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 885 of 2020**

**IN THE MATTER OF:**

**Varrsana Ispat Limited - in Liquidation  
(through Mr. Anil Goel, Liquidator)**

**...Appellant**

**Versus**

**Varrsana Employee Welfare Association & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Kumar Anurag Singh, Mr. Nipun Gautam and Mr. Kanishk Khetan, Advocates with Mr. Anil Goel, Liquidator.**

**For Respondents: Mr. Akshat Singh, Mr. Patita Paban Bishwal, Mr. Rishav Banerjee, Mr. Bhanu Gupta, Advocates for R-1.**

**Mr. O P Gaggar, Advocate for R-2.**

**Ms. Aarti Singh, Mr. Basantpal Singh and Mr. Aakashdeep Singh, Advocates for R-3, 4 & 5.**

**Mr. Ramesh Chandra Prusti and Mr. Sanjib Das, Advocates for R-6.**

**Mr. Shreyas Mehrotra, Advocate for R-7.**

**Mr. Neeraj Gupta, Ms. Nattasha Garg, Mr. Shaunak Mitra, Advocates for R-8.**

**O R D E R**

**(Through Virtual Mode)**

**12.01.2021:** Pleadings are complete. Written submission has been filed by the Appellant. Learned counsel for Respondents seeks and are granted two weeks' time to file written submission. Let the matter be posted for hearing.

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It is brought to our notice that nomenclature of some of the Respondent Banks has changed on account of merger. Learned counsel for Respondent No. 2 submits that Respondent No. 2 has assigned its debt to 'Omkara Asset Reconstruction Company'. Respondent No. 3 is also said to have assigned its debt to 'Omkara Asset Reconstruction Company'. These developments may be brought to notice of this Appellate Tribunal by filing proper application/ affidavit. This may be done within two weeks.

It is also brought to our notice that Appellant has filed an application seeking clarification of the impugned order. Shri Kumar Anurag Singh, learned counsel for the Appellant seeks some time to take a decision in regard to such application.

Let the matter be posted on **1<sup>st</sup> February, 2021.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*

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